

V

C.A.No. 6341 OF 2002
ITEM No.MM

Court No.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.6341/2002

U.P.S.R.T.C.Appellant (s)

VERSUS

State of U.P. & Anr.Respondent (s)

(With appl.(s) for directions)

With C.A.No.6342-43/2002 (with appl.(s) for directions), C.A.No.6344-45/2002 (with office report), C.A.No.6347-48/2002 (With prayer for interim relief), C.A.No.6350-51/2002 (with prayer for interim relief), C.A.No.6353-54/2002 (with prayer for interim relief), C.A.No.8575/2002 (with appl.(s) for exemptions), SLP © No.21557/2002 (with appl.(s) for impleading party and with prayer for interim relief), C.A.No.4195/2003 (with appl.(s) for impleading party), C.A.No.4196/2003 (with appl.(s) for impleading party), C.A.No.4178/2003 (with appl.(s) for impleading party), C.A.No.5258/2003 (with appl(s) for impleading party), SLP(C) No.19034/2003 (with appl.(s) for condonation of delay in refileing SLP and with office report)

Date : 26/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appearing parties

Mr. Sunil Kumar Jain, Sr. Adv.

Mr. Pramod Swarup, Adv.

Mrs. Rani Chhabra, Adv.

Mr. R.C. Verma, Adv.

Mr. D.K. Garg, Adv.

Mr. Kamlendra Mishra, Adv.

Mr. Pramod Dayal, Adv.

Mrs. Rachna Gupta, Adv.

Dr.(Mrs.) Vipin Gupta, Adv.

Mr. Manoj Swarup, Adv.

UPON hearing counsel the Court made the following
O R D E R

Not for this week.

(Satish K. Yadav)
Court Master

(Kanwal Singh)
Court Master

(The matter has been shown in Court No.10 as Item No.101 in the Daily List of 27.7.2004)